NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.	CP (TCAA) No.61/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/411/2016
NAME OF THE COMPANY	Pinnae Feeds Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	Pinnae Feeds Limited
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	391/394

Counsel for TRANSFEROR/DEMERGER COMPANY

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
,	P. Subash	Advocat	9849056556	Sutouh
			Subash pothired popail 16	

Counsel for Transferee/Resulting Company

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Suhaeh	Alrocale)1	Clerk
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ORDER

Heard. Shri P.Subash, Ld. Counsel for Petitioner.

C.P. is disposed of by a separate order.

Member (T)

Member (.)

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